

Post offer Public Announcement to the Shareholders of **ALSTOM LIMITED**

Registered Office: D-2 Gillander House, 8 Netaji Subhas Road, Kolkatta - 700 001

This Public Announcement ("Announcement") is being issued by HSBC Securities and Capital Markets (India) Private Limited ("HSBC"), the Manager to the Offer, on behalf of Areva T&D SA (the "Acquirer") and Areva T&D Holding SA (the "Person Acting in Concert" or "PAC").

This Announcement is in continuation of, and should be read in conjunction with, the Public Announcement ("PA") dated 7th April 2005 and the Letter of Offer dated 18th May 2005 sent to the shareholders of Alstom Limited.

The Offer formalities have been completed and the details are as under:

1. Name of Target Company : Alstom Limited
2. Name of Acquirer including PAC : Areva T&D SA
Areva T&D Holding SA
3. Name of Manager to the offer : HSBC Securities and Capital
Markets (India) Private Limited
4. Name of the Registrar to the offer, if any : Karvy Computershare Private Limited.
5. Offer Details
 - a. Date of opening of the offer : 30th May 2005
 - b. Date of closure of the offer : 18th June 2005
6. Details of the acquisition

S.No.	Item	Proposed in the Offer Document	Actual
1	Offer price	Rs. 75.03	Rs. 75.03
2	Share holding of acquirer (No & %) before MOU/P.A	N.A.	N.A.
3	Shares acquired by way of MOU or market purchases (No & %)	26,464,400* (66.35%)	26,464,400 (66.35%)
4	Shares acquired in the open offer (No & %)	7,977,495 (20.00%)	1,19,445 (0.30%)
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 59.85 crores	1,19,445 shares accepted from eligible shareholders (Rs. 75.03 per share) Total Offer Size = Rs. 89.6 lacs
6	Shares acquired after the P.A but before 7 working days prior to closure date, if any. (No. & %). Price of the shares acquired No. of shares acquired % of shares acquired	N.A.	N.A.
7	Post offer share holding of acquirer (No. & %) (2+3+4+6)	34,441,895* (86.35%)	26,583,845 (66.65%)
8	Pre & Post offer share holding of Public (No & %) i.e. other than Acquirer and PACs	Pre Offer: 13,423,072 (33.65%) Post Offer: 5,445,577* (13.65%)	Pre Offer: 13,423,072 (33.65%) Post Offer: 13,303,627 (33.35%)

7. Status of the escrow account, whether released or not : Not released
8. Payment of interest, if any, to the shareholders along with the details thereof. : N.A.
9. Status of investor complaints received, if any. : The shareholders' queries regarding the Offer have been replied to and there are no pending complaints regarding the Offer as on date

** The Acquirer had agreed to purchase from the Seller (Alstom Holdings) the maximum amount of equity shares as can be purchased by the Acquirer (after taking into account the equity shares of the Target Company purchased by the Acquirer pursuant to the Open Offer) in compliance with the level of minimum public shareholding required to be maintained by the Target Company as a condition for continued listing.*

The Acquirer, the PAC and the Boards of Directors of the Acquirer and the PAC respectively accept full responsibility for the information contained in this Announcement. The Acquirer, the PAC and the Boards of Directors of the Acquirer and the PAC respectively shall be jointly and severally responsible for fulfillment of their obligations under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997.

Issued by the **MANAGER TO THE OFFER**
on behalf of the Acquirer and PAC by



HSBC Securities and Capital Markets (India) Private Limited

52/60, MG Road, Mumbai – 400 001

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Contact Person: Tejas Bhatt

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Place : Mumbai

Date : August 1, 2005